

(4)

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

18.8.2008

OA 291/2008

Mr. Pratap Singh, proxy counsel for
Mr. Dinesh Yadav, counsel for applicant.

Learned proxy counsel for the applicant
seeks permission to withdraw this application.

In view of the submission made by learned
proxy counsel for the applicant, the present OA
stands dismissed as having been withdrawn.

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S.M.Wade
CJY ✓
vk


(B.L.KHATRI)
MEMBER (A)